NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

26. I.A. 3855/2022

I.A. 3331/2022

I.A. 514/2022

I.A. 1868/2021

In

C.P.(IB)-3794(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
MS. MADHU SINHA, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **25.01.2023**

NAME OF THE PARTIES: Central Bank of India

V/s.

Neptune Developer Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on **09.02.2023.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)

--Rajeev--